WWW.LIVELAW.IN

ITEM NO.28 Court 3 (Video Conferencing)

SECTION X

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 797/2021

ASHISH SHELAR & ORS.

Petitioner(s)

VERSUS

THE MAHARASHTRA LEGISLATIVE ASSEMBLY & ANR. Respondent(s)

(FOR ADMISSION and I.R. and IA No.86146/2021-STAY APPLICATION and IA No.86181/2021-EXEMPTION FROM FILING O.T. and IA No.86182/2021-EXEMPTION FROM FILING AFFIDAVIT)

WITH

W.P.(C) No. 807/2021 (X)

(FOR ADMISSION and I.R. and IA No.87296/2021-STAY APPLICATION and IA No.87298/2021-EXEMPTION FROM FILING O.T. and IA No.87297/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 808/2021 (X)

(FOR ADMISSION and I.R. and IA No.87312/2021-STAY APPLICATION and IA No.87314/2021-EXEMPTION FROM FILING O.T. and IA No.87315/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 800/2021 (X)

(FOR ADMISSION and IA No.86411/2021-EX-PARTE STAY and IA No.86413/2021-EXEMPTION FROM FILING O.T. and IA No.86415/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 11-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE MR. JUSTICE DINESH MAHESHWARI HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Harish Salve, Sr. Adv. Mr. Siddharth Dharmadhikari, Adv. Mr. Abhikalp Pratap Singh, AOR Ms. Bhavya Tyagi, Adv. Ms. Aadya Yadav, Adv. Mr. Mahesh Jethmalani, Sr. Adv. Mr. Siddharth Bhatnagar, Sr. Adv. Mr. Utsav Trivedi, Adv. Mr. Abhinay, Adv.

Ms. Astha Prasad, AOR

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Mr. Himanshu Sachdeva, Adv. Ms. Manini Roy, Adv. Ms. Shivani Bhushan, Adv. Ms. Unnati Vijay, Adv. Ms. Aishwarya Samal, Adv. Mr. Pooran Chand Roy, Adv. Ms. Pracheta Kar, Adv. Mr. Aditya Sidhra, Adv. Mr. Nadeem Afroz Adv. Mr. Ravi Sharma, Adv. Ms. Mugdha Pande, Adv. Mr. Neeraj Kishan Kaul, Sr. Adv. Mr. Utsav Trivedi, Adv. Mr. Abhinay, Adv. Mr. Karan Dev Chopra, AOR Mr. Himanshu Sachdeva, Adv. Ms. Manini Roy, Adv. Ms. Shivani Bhushan, Adv. Ms. Unnati Vijay, Adv. Ms. Aishwarya Samal, Adv. Mr. Pooran Chand Roy, Adv. Ms. Ira Mahajan, Adv. Mr. Mukul Rohatqi, Sr. Adv. Mr. Siddharth Dharmadhikari, Adv. Mr. Abhikalp Pratap Singh, AOR Ms. Bhavya Tyagi, Adv. Ms. Aadya Yadav, Adv. Mr. C. Aryama Sundaram, Sr. Adv. For Respondent(s) Mr. Rahul Chitnis, Adv. Mr. Sachin Patil, AOR. Mr. Aaditya A. Pande, Adv. Mr. Geo Joseph, Adv. Ms. Shwetal Shepal, Adv. UPON hearing the counsel the Court made the following ORDER Heard in-part. For further hearing, list these matters on 18th January, 2021 as overnight part heard case. (NEETU KHAJURIA) (RANJANA SHAILEY) COURT MASTER **COURT MASTER**